

(d) Since the work of certification and rehabilitation has been entrusted to different grades of officials in different States depending on the circumstances in each State, it is not considered desirable to make any modification, so as to entrust the work uniformly to the Panchayat union.

Hospitals and Dispensaries

2762. Dr. Kohor: Will the Minister of Health be pleased to refer to the reply given to Unstarred question No. 2657 on the 30th April, 1964 and state:

(a) whether the information regarding the number of hospitals and dispensaries established by foreign missions in India has been collected from various State Governments; and

(b) if so, the particulars thereof?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). A copy of the Statement in fulfilment of the assurance is laid on the Table. [Placed in library. See No. LT-430/65].

Irinav Regulator

2763. Shri A. K. Gopalan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have received any complaint from the Public about the functioning of the Irinav Regulator in Cannanore district, Kerala;

(b) whether it has breakages and salt water is getting into pure water kept in the Dam through these breakages;

(c) if so, whether Government have taken any measures to remedy this defect;

(d) whether Government have received a memorandum from the peasants stating that they are not getting water in time from the Dam; and

(e) if so, the action being taken in the matter?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) to (e).

The requisite information is being collected from the Government of Kerala and will be laid on the Table of the House

Agricultural Crops in Trichur District

2764. Shri A. K. Gopalan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are aware that the agricultural crops of Mullur Kayal area in Trichur District (Kerala) are facing destruction because of scarcity of water; and

(b) if so, the steps Government propose to take to save the crops in this area?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). There was unauthorised pumping of Peechi water which caused scarcity of water in Mullur Kayal area. This has been detected and stopped by the Government of Kerala.

Hospitals in Kerala

2765. Shri A. K. Gopalan: Will the Minister of Health be pleased to state:

(a) the number of hospitals in Kerala at the District Headquarters;

(b) the number out of them where separate facilities are provided for women;

(c) the average number of in-patients in each hospital per mensem;

(d) whether the number of beds provided is far short of the requirements;

(e) whether there is a shortage of X-Ray films in these hospitals;

(f) whether there is also a shortage of staff; and

(g) if so, the measures proposed to rectify these?

The Minister of Health (Dr. Sushila Nayar): (a) to (g). Information is awaited from the Kerala Government